

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 858
(To be answered on the 17th September 2020)**

LOSS TO AIRLINES DUE TO COVID-19

858. **SHRIMATI SUPRIYA SULE
DR. SUBHASH RAMRAO BHAMRE
DR. DNV SENTHILKUMAR S.
SHRI MANICKAM TAGORE B.
DR. AMOL RAMSING KOLHE
SHRI KULDEEP RAI SHARMA**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the estimated loss suffered by Air India and private airlines due to restriction in passenger air traffic due to COVID-19 pandemic;
- (b) whether the Airport Authority of India (AAI) and Private airport operators are forced to seek funds to meet their working capital requirement and if so, the details thereof;
- (c) the reasons for AAI opting for bank loans though the company still has large cash reserves; and
- (d) whether the Government is planning to help AAI and Private airport operators in overcoming the problem and if so, the details thereof?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a): The revenue of Indian carriers has reduced from INR 25,517 crore during April-June 2019 to INR 3,651 crore during April-June 2020. In respect of Air India, the total revenue has reduced from INR 7,066 crore during April-June 2019 to INR 1,531 crore during April-June, 2020.

(b) to (d): COVID-19 has adversely impacted the financials of Airports Authority of India (AAI) and it is likely for AAI to go in loss for the Financial Year 2020-21. Therefore, in order to meet the Working Capital Requirements, AAI has taken Fund Based Working Capital facility of Rs.1500 Crore from State Bank of India for the Financial Year 2020-21. For Delhi International Airport Ltd. and Mumbai International Airport Ltd., AAI has approved

deferral for a period of three (3) months i.e. upto 15.07.2020 to make Monthly Annual Fee Payment against its Annual Fee obligation. Bangalore and Hyderabad airports have also been granted deferment of four months w.e.f. 01.07.2020 for payment of Concession Fee to the Government of India.
